

quarters and anticipated expenditure for the fourth quarter, as reported by the State Governments. Utilisation of funds under the Scheme depends, *inter alia* on the priority

accorded to it by the different State Governments, and the extent to which corresponding provisions can be accommodated by them within their respective Plan ceilings.

## STATEMENT

(Rs. in lakhs)

Name of State	1967-68		1968-69	
	Amount		Amount	
	Allocated	Drawn	Allocated	Drawn
Andhra pradesh	38.50	38.50	35.75	36.75
Assam	..	..	..	..
Bihar	3.50	0.09	2.10	1.89
Gujarat	45.00	30.35	49.87	38.36
Jummu & Kashmir	9.00	2.25	8.23	..
Kerala	5.70	..	4.55	..
Madhya Pradesh	0.75	4.35	7.88	4.79
Maharashtra	59.00	17.81	24.85	22.84
Mysore	6.00	6.00	4.02	4.02
Orissa	6.00	4.50	4.02	2.10
Haryana	..	..	..	..
Punjab	7.00	7.00	2.10	2.10
Rajasthan	..	..	1.22	1.22
Tamil Nadu	75.00	87.50	41.48	41.48
Uttar Pradesh	..	..	8.23	7.00
West Bengal	27.90	27.90	35.70	35.70

†DECENTRALISATION OF MUNICIPAL ADMINISTRATION

185. SHRI S. A. KHAJA MOHI-DEEN: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether the seminar on decentralisation of municipal administration has recommended decentralisation of municipal administration and greater autonomy for zonal offices for better functioning of civic bodies; and

(b) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN

DEVELOPMENT (SHRI B. S. MURTHY): (a) The Delhi Municipal Corporation, which organised the seminar has informed that the purpose of the Seminar was to exchange ideas and experiences among elected representatives and officials working in the civic bodies. It was not the object of the Seminar to make specific recommendations on the subject.

(b) Does not arise.

‡GANDAK PROJECT

235. SHRI BABUBHAI M. CHINAL: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that the revised estimates relating to Bihar